

villages on coastal areas in Srikakulm district of Andhra Pradesh. The fishermen there are earning their livelihood on sea. But very few facilities are created for them. They require landing berth and fishing harbours.

The Government has sanctioned two fishing harbours and spent crores of rupees. But they are not being used for want of completion of Bamanpadu and Kalingapatnam. Some minor investment is needed for their completion.

I urge upon the Government to see that landing berths are provided at villages wherever there are more than 25 country craft to catch fish and also to complete the fishing harbours at Bamanpadu and Kalingapatnam immediately for the benefit of the poor and neglected fishermen of Srikakulam district of Andhra Pradesh.  
(Interruptions)

SHRI RAMESH CHENNITHALA (Kottayam): Thank you Mr. Deputy Speaker. Sir, I would like to raise an important issue. Some of the developed countries are unilaterally imposing restrictions on goods exported from India to other developed countries. On the ground of technical safety, health and environmental hazards such protective measures are being imposed by these countries. If this continues the whole lot of Indian goods will be shut out from the global market.

The recent order issued by the US Consumer Products Safety Commission banning Indian made chiffon and vulgar publicity being given in the media in the United States about the inflammability of the material is a dangerous signal. The fact is that it is a Government's sponsored move. So it is more serious at a time when India is seeking more opportunities

in the world market because of the globalisation and now these countries are trying to shut down the Indian goods in their own markets.

I would, therefore, request the Government to make all efforts to see that such a mean action of the US Government to push Indian goods out of the global market, do not succeed. Our efforts should be to win over the consumers in those countries.

We must also urge the U.S. Administration to lift the barriers imposed on Indian goods. Such neo-protectionist measures will seriously jeopardise the exports of our country because we are exporting large quantities of goods to the United States and other developed countries. So, I think that the Government should take appropriate action in this regard.

SHRI VIDYACHARAN SHUKLA : Sir, the hon. Home Minister wants to give some information about the Bombay blast case. If you call upon him, he will give the information.

MR. DEPUTY-SPEAKER : All right. The hon. Home Minister.

12.56 hrs.

## STATEMENT BY MINISTER

### Bombay Blast Investigation

[English]

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : Thank you.

[Shri S.B. Chavan]

Mr. Deputy-Speaker, I am happy to inform the hon. Members of the House of some important developments that have taken place in connection with the Bombay blast investigations. Yesterday the CBI arrested at New Delhi, Razak Memon, a proclaimed offender in the Bombay blast case carrying a reward of Rs. 1 lakh, and five other proclaimed offenders.

These people have fled the country just prior to the Bombay blast and have been living elsewhere and have evaded arrest till now. Some important incriminating documents were also recovered from them. Further investigations and clues are being vigorously pursued with a view to arrest more accused involved in this case.

In view of the sensitive nature of the case and to allow the inquiries to proceed to their logical end, I seek the cooperation of the hon. Members to wait for further details which would be available on completion of the on-going inquiry.

If the hon. Members are interested, I have the names of the six accused persons. They are

1. Abdul Razak Suleman Memon, Father. There was a reward of Rs. 1 lakh on him.
2. Isā Abdul Razak Memon, Son. There was a reward of Rs. 1 lakh on him also.
3. Yusuf Abdul Razak Memon, Son. On him also there was reward of Rs. 1 lakh.

4. Suleman Abdul Razak Memon, Son. On him also there was a reward of Rs. 1 lakh.
5. Hanifa Abdul Razak Memon, wife of Abdul Razak Memon. There was a reward of Rs. 25,000 on her.
6. Rubina Suleman Razak Memon, wife of Suleman Abdul Razak Memon. There was a reward of Rs. 25,000 on her also.

There are two children one aged six years and another eight months.

[English]

MR. DEPUTY-SPEAKER : Shri Shivraj Singh Chauhan.

(Interruptions)

MR. DEPUTY-SPEAKER : Please sit down.

(Interruptions)

MR. DEPUTY-SPEAKER : Shri Choudhary, you should have some patience. If you have got patience, I will call many Members. Hon. Speaker has made it absolutely very clear. Not only you, but every Member will have a chance. Why are you not satisfied? You will have a chance. Please cooperate.

[Translation]

SHRI SHIVRAJ SINGH CHAUHAN (Vidisha) : Mr. Deputy-Speaker, Sir, there are several pharmaceutical and drug